

(a) whether Inland Waterways Authority of India has appointed a high level Committee for formulating the basic Policy regarding the development and maintenance of the inland waterways in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) Does not arise.

Central Assistance for Residential Schools in Tribal Areas of Orissa

5191. SHRI LAKSHMAN MALLICK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Orissa has approached Union Government for additional Special Central Assistance for establishment of one residential school in each Gram Panchayat in tribal area; and

(b) if so, the details thereof and reaction of Union Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b). No, Sir. However, in the draft Annual Tribal sub-plan document for 1988-89 of Orissa, there is a mention that the State Government of Orissa proposes to provide residential facilities at the primary level by opening one low cost hostel for 40 boarders in each gram panchayat of the tribal sub-plan in a phased manner.

Wide-Spread Adulteration of Food Stuffs

5192. SHRI SRIBALLAV PANIGRAHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government are aware of wide spread adulteration of food stuffs, which is largely responsible for the ill-health of the people;

(b) whether Union Government are also aware that certain factories are manufacturing fine grains of send for purpose of adulteration in rice; and

(c) if so, what measures are proposed to be taken to give punishment to these offenders?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Available information does not indicate any increase in the extent of adulteration of food-stuffs in the country. However, the State and Union Territory Governments have been advised to strengthen their Prevention of Food Adulteration Enforcement machinery for better implementation of the provisions of the Prevention of Food Adulteration Act, 1954. The persons found guilty of manufacturing/storing on selling adulterated food-stuffs for human consumption are punished by the courts under the law.

(b) and (c). No such case as come to the notice of Government.

Proposal for more General Coaches to Long Distance Trains

5193. SHRI SRIBALLAV PANIGRAHI : Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have been introducing a number of fast/superfast, Mail/Express trains on longer routes but the general second class coaches attached to these trains are very few thereby causing great difficulties to general passengers;

(b) if so, the reasons for not attaching more general second class coaches to these trains;

(c) whether Government propose to increase the number of such coaches in trains for the convenience of the general passengers; and

(d) whether there is any proposal to introduce more short distance passenger trains and increase the frequency of existing trains for rural passengers?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). As these are mostly long distance trains and involve overnight journey, there is greater demand for sleeping accommodation. However, adequate number of general coaches have also been provided.

(c) Different trains have varying number of general coaches depending upon the nature of the service.

(d) Specific proposals are examined as a regular measure.

[Translation]

Model Railway Stations

5194. SHRIMATI MANORAMA SINGH : Will the Minister of RAILWAYS be pleased to state:

(a) the consideration taken into account while selecting model stations and the names of the stations in Bihar selected as model stations;

(b) whether Government propose to make such stations as model stations which are connected with the places of mythological and historical importance; if so, by what time; and

(c) the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) At least one station on each Division of the Indian Railways has been selected to be developed as Model Station. In doing so, locations like Zonal Headquarters, Divisional Headquarters, State Capitals, District Headquarters, important Junction Stations and other places of specific importance have been considered.

The following 8 stations in Bihar have been selected as Model Stations:-

Patna, Gaya, Dhanbad, Tatanagar, Ranchi, Muzaffarpur, Samastipur and Katihar.

(b) There is no such proposal; but some of the stations selected do come under this category.

(c) Does not arise.

Extension of Bhagalpur-Mandar Railway Line upto Deoghar

5195. SHRIMATI MANORAMA SINGH, Will the Minister of RAILWAYS be pleased to state:

(a) whether a proposal to extend Bhagalpur-Mandar railway line on Eastern Railway upto Deoghar is pending for several years;

(b) if so, the details thereof and the reasons for not implementing it so far;

(c) whether Government propose to include it in the next plan keeping in view the fact that this covers backward and adivasi areas; and

(d) if so, the time by which the construction work of this railway line is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d). Survey for B. G. rail link between Mandar Hill and Baidyanathdham (Deoghar) 58 km was completed in 1981. The project was estimated to cost Rs. 11.99 crores at the then prevailing prices and was assessed as financially unremunerative. It could not be considered for being taken up due to constraint of resources and heavy commitments for on-going projects.

[English]

Import of Drug for Conducting Myelography'

5196. DR. V. VENKATESH:
SHRI BHADRESWAR TANTI:
SHRI BALASAHEB VIKHE
PATIL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: